Declaration of Assets and Liabilities

5015	Declarati	OII OI ASSELS	and riabilities	
5 OC			Year.20?	4-2025
Moel	1.2.25 I, I itendra Kr. Pan	dey son/da	jughter/wife of Late, Sachch	uda Nand Panley
9	ged 56 years	, belonging to	481148871397719811741174177377797144811E14	***************************************
	service and presently working a	· Bihar vi	dhan Sabha Asse	mbly

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service and presently working as ... Bihax vidhan Babha Assembly....
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2289

(8)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	11,473	50,000	20,000	8,000	30,000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	ب				
(iii)	Bonds, Debentures and Shares in companies		The state of the s	and the second s		
(Iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 15,372				Alamanda (Article
(v)	Motor Vehicles (details of make, etc.)	Moter				
(vi)	Jewellery (give details of weight and value)	25gm	65gm	15gm	109m	10311
(vii)	Other assets, such as values of claims / interests	and the second of the second o				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2 AKET Duoda BUTP	4½ Katha Kisin	live.	Mil	Mil
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	LÚ.	Mil	Mil	Mil	1771
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	lim	INI	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Houses Ressi- dantal		Nil	Mil	נימד
(v)	Others (such as interest in property)	141	Nil	Mil	11th	11th

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Nil	Nii
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Mil	Mil
	(b) dues to departments dealing with supply of water	Mil	Mil
	(c) dues to departments dealing with supply of electricity	Nil	17751

Sitendon Der. Pandey

	(d) dues to departments dealing with telephones	Mil	Mil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NII	27/31
	(f) Other dues, if any	70,000	M31
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	IIL	rin
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	1317	nii
	(III) Sales Tax [Only in case of proprietary business]	17PL	11M
	(iv) Property Tax	5000	Mil

Personal Detail

GPF/CPF/PRAN No	. :-	PTS/BLA 1336
Gender	:-	M (M/F)
Date of Birth		0 1 1 2 1 9 6 8 (DD/MM/YYYY)
Class/Group	;-	C (A/B/C)
Cadre	:-	Bihar Adhan Legislative Assembly Sectatorial
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	Bhagalpur
I hereby knowledge and b		that the above details are true to the best of my

Signature Fitendon Kr. Pandey
Name of Employee: Titendon Kr. Pandey

Designation: Cibrary Attendent

Department: Bihar ridhan Mandal Library

Note:

Place: Patua.

Date: 11:02.2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sitendra 16x Pandey